

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ANUKARAN COMMERCIAL ENTERPRISES LIMITED

Regd. Office: 3/4/5, Nanabhay Mansion, 1st Floor, 61, Sir P.M. Road,
Mumbai – 400001; Tel: +91-22-22612911.

This corrigendum to the Public Announcement is being made as advised by SEBI vide their letter no. CFD/DCR/TO/SS/171553/2009 dated 31/07/2009, with a view to apprise the shareholders of Anukaran Commercial Enterprises Limited (ACEL) of the changes & status of the Offer. This Public Announcement should be read in conjunction with the original Public Announcement (PA) issued on 03/07/2009 pursuant to Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto and the Letter of Offer being sent to the equity shareholders of ACEL.

Equity Shareholders of ACEL are requested to note the following:

- As advised the activity schedule has been changed and the revised activity schedule is as follows:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Date by which the Letter of Offer will be dispatched to shareholders	13/08/2009	Thursday	10/08/2009	Monday
Offer Opens on	22/08/2009	Saturday	13/08/2009	Thursday
Last date for revising the offer price / number of shares	01/09/2009	Tuesday	21/08/2009	Friday
Last date for withdrawal of acceptance	07/09/2009	Monday	27/08/2009	Thursday
Offer Closes on	10/09/2009	Thursday	01/09/2009	Tuesday
Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/issued.	25/09/2009	Friday	15/09/2009	Tuesday

- The network of Persons Acting Concert (PACs) is as follows:

- Mr. Manoj B Shah**- As per the certificate dated 25/07/2009 issued by M/s Rajesh N. Agarwal & Co., Chartered Accountants, having their office at 20, Dadyseth Agairy Lane, Patel Building, Off. No.22, 2nd Floor, Mumbai – 400 002 (Membership No: 107950); Tel-022-32085009) the network of Mr. Manoj B Shah as on 31/03/2009 is Rs. 176.72 lacs and has immediate access to liquid assets of at least a sum of Rs.17.22 Lacs.
- Mrs. Shaila M Shah** - As per the certificate dated 25/07/2009 issued by M/s Rajesh N. Agarwal & Co., Chartered Accountants, having their office at 20, Dadyseth Agairy Lane, Patel Building, Off. No.22, 2nd Floor, Mumbai – 400 002 (Membership No: 107950); Tel-022-32085009) the network of Mrs. Shaila M Shah as on 31/03/2009 is Rs. 68.00 lacs and has immediate access to liquid assets of at least a sum of Rs.7.50 Lacs.
- Mr. Faiyaz Rangwala** - As per the certificate dated 24/07/2009 issued by Umesh P. Gosar & Associates, Chartered Accountants, having their office at Bhavya Apartment, 702, 7th Floor, Khar (W), Mumbai - 400052 (Membership No: 103111); Tel- 022-32667753) the network of Mr. Faiyaz Rangwala as on 31/03/2009 is Rs. 36.82 lacs and has immediate access to liquid assets of at least of Rs. 12.12 Lacs.
- Mrs. Sarah Rangwala** - As per the certificate dated 24/07/2009 issued by Umesh P. Gosar & Associates, Chartered Accountants, having their office at Bhavya Apartment, 702, 7th Floor, Khar (W), Mumbai - 400052 (Membership No: 103111); Tel- 022-32667753) the network of Mrs. Sarah Rangwala as on 31/03/2009 is Rs. 30.72 lacs and has immediate access to liquid assets of at least of Rs. 7.85 Lacs.

For other terms & conditions of the Offer, please refer the Letter of Offer. A copy of this corrigendum Public announcement will become available on SEBI website www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers and PACs:



**smc
capitals**

SMC CAPITALS LIMITED

(Formerly known as Nexgen Capitals Limited)

43, A-Wing, 4th Floor, Mittal Tower,
Nariman Point, Mumbai – 400021.

Tel: +91–22– 66651450; **Fax:** +91–22– 66651456

E-mail: smangutkar@smccapitals.com

SEBI Regn: INM000011427;

Contact Person: Mr. Satish Mangutkar

Place : Mumbai

Date : 06/08/2009

Size: 25x8 sq. cm